



No. NHMHP-IDSP0GEN/1/2020-IDSP-Section — 19851  
National Health Mission  
SDA Complex, Kasumpti, Shimla-9  
Himachal Pradesh  
Dated: Shimla-171009, the 8<sup>th</sup> March, 2021

To,

All Deputy Commissioners  
in Himachal Pradesh

All the Chief Medical Officers  
in Himachal Pradesh

Dated: Shimla-9, the



**S u b j e c t :** Regarding recent increase in COVID 19 Positive cases in the State.

Madam/Sir,

This is in reference to the video conference held under the chairmanship of Secretary (Health), Ministry of Health and Family Welfare, Government of India on 6<sup>th</sup> March 2021 to review the COVID 19 situation in the State and the Video Conference held by the Secretary (Health) to the Government of Himachal Pradesh with the districts on 6<sup>th</sup> March 2021.

As the COVID-19 cases are increasing since last week of February 2020 in the State, following actions need to be taken immediately to contain the spread of the infection:

1. It has been observed that majority of the Districts are not meeting the target for testing as set by State. Hence, the COVID 19 testing needs to be increased. The random sampling should be done in the Schools, Colleges and Universities as cluster of positive cases of COVID-19 has been observed in many Districts of Himachal Pradesh and necessary action should be taken as per protocol.
2. It is reiterated that the proportion of the RTPCR testing should be 60 % and more.
3. There has been observed increase in the positivity rate in the Districts. The public health measures including notification of containment zones as per circulated guidelines, need to be taken accordingly.
4. In order to avoid the exponential increase in the COVID-19 Cases in the

Districts, contact tracing needs to be ensured. 20 Contacts or more of each positive case should be traced within 48 hours and strict quarantine needs to be ensured. All high risk contacts should be tested as per protocol.

5. The containment zones should be listed and de-listed as per the protocol. All necessary steps as per guidelines must be taken to prevent transmission of infection with special focus on perimeter control and door to door activities.
6. All the health facilities need to be revamped to provide adequate treatment facilities to the symptomatic COVID 19 positive patients, keeping in view the anticipated surge ahead.
7. In view of increasing cases and approaching festivals and religious events, COVID appropriate behavior is the need of the hour. In addition to IEC, strict regulatory action is needed for deterrent for other violators.
8. Focused COVID vaccination drive should be carried out in the areas where clustering of COVID 19 cases is observed, as soon as the delisting of containment zone is done.
9. All the containment zones must be updated on the covid19inventory.hp.gov.in portal regularly.

The State might enter the exponential phase of virus replication anytime and the above listed measures are required to be activated at the earliest.



Secretary (Health) to the  
Government of Himachal Pradesh

Endst. No. As above.

Dated Shimla-9 the

Copy for information and necessary action:

1. Special Secretary (Health) to the Govt. of Himachal Pradesh.
2. The Director Health Services, Himachal Pradesh.
3. The Mission Director, National Health Mission, Himachal Pradesh.
4. The Director Medical Education & Research, Himachal Pradesh.
5. All Nodal Officers, DCCC/DCHC/DCH in Himachal Pradesh.
6. All the District Surveillance Officers in Himachal Pradesh.

Secretary (Health) to the  
Government of Himachal Pradesh